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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 2161/2002

New Delhi this the 5th day of September, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)  
Hon'ble Shri S.A.T. Rizvi, Member (A)

Keshav Ram  
S/Shri Sriram  
R/O 610/2, Street No.2,  
Patel Nagar, Gurgaon  
(Haryana )

..Applicant

(By Advocate Shri Naresh Kaushik,  
learned counsel through proxy  
counsel Ms. Shilpha Chauhan )

VERSUS

1. Union of India through its Secretary, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi.
2. The Chief Medical Officer, Dr. Ram Manohar Lohia Hospital, New Delhi.
3. The Administrative Officer, .. Respondents  
Dr. Ram Manohar Lohia Hospital, N/Delhi.

O R D E R (ORAL)

(Hon'ble Shri S.A.T. Rizvi, Member (A))

Respondents issued an advertisement on 28.9.1999 notifying 15 vacancies for the post of Safai Karamchari. Shri Keshav Ram was one of the applicants in the aforesaid selection. Interview was held on 25.1.2001 and the result of selection was published in April, 2001. Some persons selected in the aforesaid selection have since been appointed. The applicant has come to know that he was placed at Serial No.9 in the merit list ~~to~~<sup>prepared</sup> to fill up 15 vacancies. He should, therefore, have received an appointment order long ago.

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When he did not hear<sup>anything</sup> from the respondents in the matter, he filed a representation on 5.4.2002. To this there has been no response so far. In the circumstances, learned counsel appearing on behalf of the applicant seeks a direction to the respondents to dispose of the aforesaid representation expeditiously.

2. Having regard to the submissions made by the learned counsel, we are inclined to dispose of the present OA at this very stage even without issuing notices to the respondents with a direction to consider the aforesaid representation and dispose of it of expeditiously and, in any event, within a period of three months from the date of receipt of a copy of this order. We direct accordingly.

3. The present OA is disposed of in the aforesaid terms.

( S.A.T.Rizvi )

Member (A)

(Smt.Lakshmi Swaminathan)

Vice Chairman (J)

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